

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3214
ANSWERED ON:29.08.2013
NTPC PROJECT IN ODISHA
Pradhan Shri Nityananda

Will the Minister of POWER be pleased to state:

the progress made in commissioning of the project?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

The progress of land acquisition, environment and forest clearance of Mega Project of NTPC at Darlipali is as follows:

Out of 1274 acres of private land, physical possession has been received of 1205 acres.

Out of 338.97 acres of Government land, payment for 275 acres has been released by NTPC to State Government and transfer of Government land is under process of approval of State Government.

Environment clearance for the project has been recommended by Expert Appraisal Committee (EAC) of Ministry of Environment & Forests (MoEF) on 09.01.2012 subject to according of forest clearance for Darlipali Project and environment and forest clearance for linked Dulanga coal mine.

MoEF has agreed for Stage-I forest clearance for diversion of 34.47 acres forest land with certain conditions on 14.08.2013.

Regarding Darlipali's linked Dulanga coal mine, land rates for land compensation are under finalization by State Government. Stage-I forest proposal of Dulanga was discussed in the Forest Advisory Committee (FAC) of MoEF held on 10.06.2013. Minutes of Meeting (MoM) was issued on 03.07.2013, wherein FAC asked State Government of Odisha and Regional Office, Bhubaneswar to review and provide justification for the need of 49.41 Hectare of forest area outside the mine boundary. NTPC is pursuing with Regional Office

(Eastern Region), MoEF Bhubaneswar and Odisha State Forest Department for providing necessary clarifications to MoEF.

The investment approval of the project will be accorded after obtaining environment clearance for project and linked Dulanga mine. The schedule for project commissioning is 52 months from the date of investment approval.